

Annexure 5

Name of the Corporate debtor: M/s. Bilpower Limited; Date of commencement of liquidation: 14.07.2022 and appointment or amended on 03.05.2023 (Change of Liquidator); List of stakeholders as on :07.01.2025

List of operational creditors (Government Dues)

S No	Department	Government	Identification No	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	% share in total amount of claims admitted					
1	CGST & Central Excise Division VIII, Daman Commissionerate		2		93,64,42,421	93,64,42,421	Form C	Nil, As per Information available till date.	NO	14.04	-	-	-	-	
2	Kandla SEZ		3	17.08.2022	10,000	10,000	Form C	Nil, As per Information available	NO	0.00	-	-	-	-	
3	Assistant Commissioner, CGST & CE, Division-VI, Vadodara-1 commissionerate		4		4,51,13,979	4,51,13,979	Form C	Nil, As per Information available	NO	0.68					
4	Income Tax Department, Central Government		5		22,21,47,813	22,21,47,813	Form C	Nil, As per Information available	NO	3.33					
					1,20,37,14,213	1,20,37,14,213				18.05					